

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00954/2019

DATED THIS THE 24TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sri B.G. Nagaraj,
S/o B.M. Gopalappa,
Aged 49 years,
Working as Mail Overseer,
Postal Department,
Chintamani Sub Division,
Kolar Division & District,
Residing at Bodagurki Village & Post,
Via Kamasamudram,
Bangarpet Taluk,
Kolar District-563 129.

Applicant

(By Advocate Shri S.N.A. Ram for Applicant)

Vs.

1. The Union of India,
Represented by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi.

2. Chief Post Master General,
Karnataka Circle,
Bengaluru.

3. The Post Master General,
S. K. Region,
Bengaluru.

4. The Senior Superintendent of Post Offices,
Kolar Division,
Kolar-563 101.
...Respondents

(BY Shri S. Sugumaran, for Respondents)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file a fresh one with better particulars.

5. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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